

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1448/2014

LUXMI NARAIN SHUKLA & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT

Respondent(s)

Date : 23-01-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Mrs. Kawaljeet Kochar, Sr. Adv.
Mr. Bhargava V. Desai, AOR
Mr. Shivam Sharma, Adv.
Mr. Deepanshu, Adv.
Mr. Utkarsh Vats, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant(s) seeks and is granted
three weeks time to go through the records.

List on 20.03.2025.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR